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SHRI JAISUKHLAL HATHI: No 'but'. I have not said 'but'. Let there be no misunderstanding. They are Indians, Nagas.

PANDITS. S. N. TANKHA: My hon. friend, Mr. Bhargava, said that a certain Member of this hon. House had come to know before hand that this incident was likely to take place and he asked what steps had been taken to prevent this disaster but no reply was given to that question.

SHRI JAISUKHLAL HATHI: I said steps had been taken but the steps that were taken were not of sufficient adequacy because the new mode of action which they had adopted was taking the bombs in trunks and leaving them in the compartments and then the bomb explodes. Earlier the track was being guarded but this was a new method.

### तेल तथा प्राकृतिक गैस आयोग हारा प्रारम्म किया गया जवनों आदि का निर्माण

\*530. श्री राजनारायण : † } श्रीमती सरला भदोरिया : }

यया पेट्रोल लया रसायन मंत्री यह बताने का क्रमा करेंने थि :

(क) तेल तथा प्रहातिक गैस आयोग हारा देश में ऐसे भितने स्थानों पर भवनों तथा भण्डारों का निर्माण प्रारम्ग किया गवा बहा बार्य तो किया गवा लेकिन सफनता नहीं गिनीं; और

(ख) इन निर्माण कार्यों की मुरू करने से पूर्व इन एयानी घर अल्यायी व्यवस्था न करने का क्या कारण है ?

#### <sup>^</sup>[CONSTRUCTION OF BUILDINGS ETC. UNDERTAKEN BY THE OLL AND NATURAL GAS COMMISSION

### •533. SHRI RAJNARAIN : f SHRIMATI SARLA BHAPAURIA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) tlie numb;r of such places in the country whsre the Oil and Natural Gas

Commission undertook the construction of buildings and store houses at which the work was done but without results; and

(b) the reason for not making provisional arrangements at these places before these constructions were started?]

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN): (a) The Oil and Natural Gas Commission had undertaken the construction of semipermanent, pre-fabricated and temporary residential colonies and storage sheds in Purnca and Raxaul in Bihar, Mohand and Shahjahanpur in UP., Adampur in Punjab and Teok in Assam.

(b) Nature of construction in all these areas shows that these were provisional arrangements and *no* permanent buildings were constructed.

†[पेट्रोल तवा रसायन मंद्रो (श्री० ओ० वी० अलगसेन): (क) तेल और प्राइतिक मैस आयोग ने विहार में पुरनिया और रक्सोल; उत्तर प्रदेश में मोहन्द और णाहजहानपुर, पंजाब में आदमपुर और आसाम में टेजोक कित्ते में अर्ध-स्थायी, पूर्व-संरचित तथा अस्थाई रिहायणी कालोनियों और गोदाम-सायवानों (Sionago shods) के निर्माण कार्य को हाथ में लिया था।

(ख) इन सारे क्षेत्रों में निर्माण कार्य से पता चलता है कि इन की व्यवस्था अस्थायी थी और कोई स्थायी भवन नहीं बनाये गये थे।]

श्वी राजनारायवः क्या सरकार बतायेगी कि इसमें कुल कितना याची हआ?

MR. CHAIRMAN: What is the toal expenditure on this—he asks.

SHRI O. V. ALAGESAN: I have got with in; a few figures. On the Purnea colony the total expenditure incurred was Rs. 3-35 lakhs. This was sold to the Bihar Government at a cost of Rs. 1 -53 lakhs. On Teok colony the approximate expenditure incurred

t[ ] Hindi translation

was Rs. 3-12 lakhs and the cost of the prefabricated structure was Rs. 2-5 lakhs. Now, we are having negotiations to dispose of them.

# श्री राजनारायण : क्या सरकार यह बतायेगी कि इसके कन्ट्रस्क्शन का ठेका किन को दिया गया था और इसके बारे में जो भ्रष्टा-चार की शिकायतें आई थीं क्या उनकी जांच हुई या नहीं हुई और अगर जांच हुई तो उसका क्या नतीजा निकला ?

SHRI O. V. ALAGESAN: These are constructed by the Oil and Natural Gas Commission and they might have let them out on contract. As I said, these are very temporary, kutcha buildings or sh:ds as one may call them. Trr; amount provided is only a few lakhs. If the hon. Member brings to my notice any corruption that might nave been brought to his attention, I shall look into it.

SHRI A. D. MANI: May I ask the

Minister whether the construction of storehouses has also involved the purchase of storage tanks, because I have heard recently that there has been some difficulty in the way of acquisition of storage tanks? May I know whether on account of this the construction of storehouses was delayed?

SHRI O. V. ALAGESAN: I am not able to answer this question specifically. I would require notice.

## श्री राजनारायण ः क्या सरकार यह वतायेगी कि जितनी जगहों पर ये बनाने थे उन जगहों पर जो नहीं बन पाया उसका क्या कारण है ?

SHRI O. V. ALAGESAN: I think several buildings v/ere constructed, but they were only temporary constructions in Puraea.

## भी राजनारायणः सरकार ने पहले कितना जम्बर तय किया था और जितना नम्बर तय किया था उतना पूरा क्यों नहीं हुआ ?

MR. CHAIRMAN: He wants to know the number of cases in which they were not constructed and why.

SHRIO.V. ALAGESAN: Construction was taken up—that was my answer— I

in all these places, where in order to accommodate our drilling staff we put up temporary structures. These buildings were constructed, but they were only of a temporary nature and not of a permanent nature.

SHRI D. L. SEN GUPTA: We get it from the answer that the construction was sold to the Bihar Government at a loss. May I know why the loss was sustained and whether before selling it any notification for public tenders was issued?

SHRI O. V. ALAGESAN: As I said, the total cost is about Rs. 3-35 lakhs. They were sold at Rs. 1-53 lakhs. These were used and naturally they could not be sold at the same cost.

SHRI D. L. SEN GUPTA : My question has not been answered.

MR. CHAIRMAN: His question is why you incurred a loss and why lenders were not called.

SHRI O. V. ALAGESAN: I do not know the details. Evidently the Bihar Government should have expressed their desire to take over these buildings and I tbink their having been sold for Rs. 1 • 53 lakhs is a good bargain. As far as I am able to sec it nobody else would have been interested in the temporary structure.

SHRIMATI TARA RAMCHANDRA SATHE: During the last world war we had built temporary buildings which were estimated to last for only five years, but some of them are in use even today, after twenty years. Such buildings today will cost approximately Rs. 8 per s.ft., while the big multi-storeyed buildings cost the Government more than Rs. 24 per s.ft. We are short of cement and other building materials these days. Taking all these into consideration, will the Government undertake temporary building programmes only in every department, as a matter of policy, wherever possible from the point of view of the national economy?

MR. CHAIRMAN: This does not arise out of this question .

SHRI K. S. CHAVDA: Now, most of the work of the ONGC is in Gujarat, I would like to know from the Minister whether his Ministry intends to undertake the construction of buildings for the head office of the ONGC in Gujarat.

SHRI O. V. ALAGESAN: I do not know how it arises out of this.

### **BOMB OUTRAGE IN SRINAGAR**

### •531. SHRI A. D. MANI :f SHRI RAM SINGH :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Bureau of Investigation has submitted any report to Government about the recent Bomb outrage in Srinagar directed against Shri Sadiq; and

(b) if so, the main features of the report ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA) : (a) and (b)The Hon'ble Member is presumably referring to the incident of the 16th May. 1966 in which a handgrenade was thrown by some unknown persons near Cariappa Park in Baramula when Shri Sadiq was visiting the place to address a public meeting. Investigations are being conducted by the Jammu and Kashmir Government. The Central Bureau of Investigation was not asked to investigate this case.

SHRI A. D. MANI : Kashmir is a very strategic area and I understand that in regard to internal security the entire responsibility has b;cn vested in the State Government. Am I to understand that the CBI was not even asked for its opinion in the matter because what happens in Kashmir affects the whole of India and may I ask the Minister how many pzrsons from the Indian Service cadre are working in Kashmir in the police forces ?

SHRI V. C. SHUKLA : In the instant case the help of the CBI was not requisitioned, nor asked for by the State Government. As far as the Indian Service personnel are concerned, if separate notice is given, I shall answer the question.

SHRI A. D. MANI : I understand that the Director-General of the Border Security Force, Mr. Rustomji, recently visited Kashmir to concert measures to confront

fThe question was actually asked on the floor of the House by Shri A.D. Mani.

the infiltrators. May I ask what report has been submitted by Mr. Rustomji on this border in Kashmir?

SHRI V. C. SHUKLA: The Director-General of the Border Security Force keeps on visiting Kashmir and from time to time reports are given, but these reports are not divulged for security reasons.

MR. CHAIRMAN: Mr. Rajnarain.

श्री राजनारायणः क्या सरकार बतलायेगी कि सेन्ट्रल ब्यूरो ने जो जांच रपट पेश की है ...

श्वी अर्जुन अरोड़ाः की नहीं। कोई जांच ही नहीं की ।

श्री समापति : कहने दीजिए उनको ।

श्री राजनारायणः पूरी बात सुन लीजिए । क्या सरकार को इस बात की जानकारी है किश्री सादिक़ अली की सरकार के विरुद्ध वहां की जनता में असंतोष है ?

†[श्री जी॰ एम॰ मीर॰ : श्री जी॰ एम॰ सादिक, सादिक अली नहीं।]

श्री राजनारायणः इस तरह से आप हल्ला करेंगे तो ...

†[श्वी जी० एम० मीरः नाम आप गलत ले रहे हैं।]

श्री राजनारायणः समझ लीजिए उनका नाम सादिक अली भी है।

श्री सभापति : नहीं नहीं, उनका नाम मोहम्मद सादिक है।

f[ ]Hindi transliteration.